

residences constructed for the employees of the Kendriya Vidyalaya are made in the following order of priority:

- (i) Vice Principals
- (ii) Post Graduate Teachers and corresponding grades
- (iii) Trained Graduate Teachers and corresponding grades
- (iv) Primary Teachers, other teaching and non-teaching staff

Separate residential accommodations are constructed by Kendriya Vidyalaya Sangathan for Kendriya Vidyalaya Sangathan (Head quarters) staff and Regional Office staff and the staff of the Kendriya Vidyalayas. As such there is no relative priority in allotment between teaching and non-teaching staff posted in the Kendriya Vidyalayas and the Headquarters.

#### **Extension of Activities or Coconut Development Board**

1464. SHRI YERRA NARAYANASWAMY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any policy decision has been taken to extend the activities of the Coconut Development Board to the coconut growing areas of West Godavari and East Godavari districts of Andhra Pradesh;

(b) if so, the details of such activities;

(c) whether any marketing tie-up has been finalised with the coconut fanners of Andhra Pradesh; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA): (a) and (b) Yes, Sir. The Coconut Development Board is implementing the following development programmes in East and West Godavari districts as well as in other potential coconut growing districts of Andhra Pradesh during the 8th Five Year Plan period;

- (1) Expansion of area under coconut;
  - (2) Integrated farming in coconut holding for productivity improvement;
  - (3) Production and distribution of TXD hybrid seedlings;
  - (4) Integrated control of leaf eating caterpillar;
  - (5) Establishment of DSP farms for coconut.
- (c) No, Sir.  
(d) Does not arise.

#### **Construction of Railway Platforms in Gujarat**

1465. SHRI RAJUBHAI A. PARMAR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of Railway Stations in Gujarat;

(b) whether Government have any plan to construct new platforms during the Eighth Five Year Plan period at the Railway Stations in the State;

(c) if so, the details of the amount allocated for the purpose; and

, (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS SHRI SATPAL MAHARAJ: (a) to (d) At the time of opening, all stations are provided with suitable number of platforms depending upon the anticipated operational requirements. Thereafter, adequacy of the existing platforms is reviewed periodically and additional platforms constructed 'when so required by traffic density/pattern subject to availability of funds.

(b) Railways do not maintain this information State/District-wise. However, work of provision of new platforms at 4 new crossing stations on Viramgam-Grandhidham Section is proposed to be taken up during 1996-97 with an allocation of Rs. 60.88 lakh.